

DIVISION BENCH
COURT - I

O-201

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/920(KB)2018
IN
C.A.(CAA)/297(KB)2018,
MA(COMPANIES ACT)/11(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07TH MAY 2024

IN THE MATTER OF	ASHIKA GLOBAL FINANCE PRIVATE LIMITED & ANR.
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearances (via video conferencing/physically)

Mr.Kumarjit Banerjee, Adv.] For the petitioner
Ms.Sanchari Chakraborty,Adv.]

O R D E R

1. Due to paucity of time, this matter could not be taken up for hearing .
2. Post the matter on **25/06/2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**